

**DECLARATION OF ASSETS BY HON'BLE MRS. JUSTICE
MANJARI NEHRU KAUL AND HER SPOUSE**

IMMOVABLE PROPERTY:

S.No.	Properties held individually or jointly	Description & Location	Remarks, if any/year of acquisition
	SELF		
1.		SCO 04/F-58 Metropolis Hisar	Acquired on 10.07.2014
2.		5 Acre 7 Kanal 11 Marla Agricultural land at village Golpura Tehsil Barwala.	Acquired on 07.06.2006
3.		Booking of flat at Punjab and Haryana Bar Association Housing Society, New Chandigarh (only few instalments amounting to Rs.19,50,000/- have been paid till the year 2017)	Residential
	SPOUSE	Nil	

BANK DEPOSITS/SHARES/MUTUAL FUNDS/INSURANCE

	SELF		
1.		Bank Deposits i) Saving Bank Account No.65010265893 in SBI, High Court, Chandigarh. ii) Saving Bank Account No.38094780136 in SBI, High Court, Chandigarh. iii) Saving Bank Account with OBC, Panchkula iv) Saving Bank Account with ICICI, Panchkula	Rs.12,53,716.55 Rs.16,84,641.59 Rs.1,37,085.00 Rs.23,804.00
2.		Shares i)Jindal Saw Limited ii)Jindal Stainless Limited iii)NHPC Limited iv)Reliance Industries Limited v)The Bombay Dyeing Manufacturing Co. Limited	250 Nos. 700 Nos. 1833 Nos. 481 Nos. 543 Nos.
3.		Investment in Mutual Funds	Rs.59,40,000.00
4.		Insurance Bajaj Allianz Life Insurance Co. Ltd.	Instalment Rs.30,000.00 per annum.
	SPOUSE		
1.		Savings Bank Account with State Bank of India, Delhi	Rs.1,20,000.00



ORNAMENTS & OTHER VALUABLES:

	SELF		
1.		Gold jewellery with stones approximately 960 Grams	Ancestral
2.		Silver Utensils-5 KG	Ancestral
	SPOUSE		
1.		Gold jewellery – 850 grams	Ancestral

MOTOR VEHICLE:

	SELF		
1.		Hyundai i20	Purchased in the year 2015
	SPOUSE	Nil	

Sd/-
(Manjari Nehru Kaul)
Judge

Dated: 20.12.2019